

(b) whether Nepal has offered a number of items for export to Pakistan; and

(c) if so, whether they will be transported through the India Transit point?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir. As the trade between Nepal and Pakistan is strictly a bilateral issue between these two countries, the question of Government's reaction does not arise.

(b) Government have seen press reports to this effect.

(c) Nepal's transit trade with Pakistan would be dealt with in the same manner as its transit trade with other countries.

Contents of Pakistan Premier's letter to Indian Prime Minister

2850. SHRIMATI VEENA VERMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what were the contents of Pakistan Premier's letter handed over to Prime Minister Rajiv Gandhi by Pakistan Foreign Minister during his visit to Delhi at the end of July; and

(b) whether Government have seen Pakistan's Information and Broadcasting Minister's speech in Pakistan Senate that there has been no change in Pakistan's policy on the Kashmir and nuclear issues in the wake of Mr. Gandhi's recent visit to Islamabad; if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Pakistan's Foreign Minister, during his visit to Delhi at the end of July, did not hand over any letter from the Prime Minister of Pakistan to our Prime Minister.

(b) Yes, Sir. Government's views on these issues are well known. Prime Minister Shri Rajiv Gandhi had stated our position at the Joint Press Conference at Islamabad on 17th July.

Strength of the Officers and Staff of the Personnel Division of ITDC

2851. SHRI J. S. RAJU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what was the strength of officers and the staff of the Personnel Division of ITDC during the last three years, year-wise;

(b) what is the number of officials who were promoted during this period year-wise;

(c) what steps have been taken to improve the functioning of Personnel Division of ITDC; and

(d) whether Government propose to take steps to revamp Personnel Division of ITDC in the near future; if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) The requisite information is given below:—

Year	Strength		Promoted	
	Officers	Staff	Officers	Staff
1986-87	18	46	4	7
1987-88	16	49	Nil	Nil
1988-89	19	51	2	Nil

(c) and (d) Steps are taken from time to time by the ITDC to improve the functioning of its various Divisions including Personnel Division. Recently, ITDC undertook restructuring of its divisional set up at the corporate level so as to focus on the business directions and achieve overall administrative efficiency. As a part of this exercise, the Corporate Personnel Division has been placed under the charge of a Sr. Executive Head to ensure better supervision and direction.

मध्य प्रदेश में रेल पटरियों का नवीकरण

2852. श्री अजीत जोशी :

ठाकुर जगतपाल सिंह :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) सातवीं पंचवर्षीय योजना में मध्य प्रदेश में रेल पटरियों के नवीकरण के संबंध में क्या लक्ष्य रखा गया था और अब तक इसमें क्या प्रगति हुई है ; और

(ख) आनुपातिक रूप से आठवीं पंचवर्षीय योजना में क्या लक्ष्य निर्धारित किया गया है ?

रेल मंत्रालय के राज्य मंत्री (श्री माधवराव सिन्घिया) : (क) रेलपथ के नवीकरण के आंकड़े राज्य-वार नहीं रखे जाते हैं ; तथापि, मध्य, पश्चिम और दक्षिण-पूर्व रेलों के सम्बन्ध में सातवीं योजना अवधि के दौरान कुल लक्ष्य 8197 कि० मी० निर्धारित किया गया था जिसमें समस्त मध्य प्रदेश आता है। इसमें से सातवीं योजना के पहले चार वर्षों में यथा 1985-86 से 1988-89 तक किया गया रेल-पथ नवीकरण का कार्य 6717 कि०मी० है।

(ख) समस्त भारतीय रेलों पर प्रति-वर्ष 4700 कि०मी० लम्बे रेल-पथ का नवीकरण करने की योजना है बशर्ते कि धन उपलब्ध हो। आठवीं योजना के लिए आनुपातिक रेलवे-वार लक्ष्यों पर विनिश्चय योजना अवधि के दौरान वर्ष-नु-वर्ष किया जायेगा।

Transport problem of school children in Delhi

2853. SHRI KAPIL VERMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are aware of the fact that a number of educational institutions in Delhi have stopped the facility of DTC buses for the transport of students, thereby causing great hardship to them;

(b) if so, what are the reasons therefor; and

(c) what steps Government have taken to solve the transport problem of school-going children?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) Consequent upon a judgement of the trial court, the D.T.C. has formulated a new scheme under which D.T.C. would charge school bus fee directly from the students so that there is no profiteering by the schools. Some schools are not agreeable to the new scheme, DTC has not withdrawn buses from any of the schools. However, out of 80 schools 14 have stopped availing of such facilities, on their own.

DTC is making all possible efforts to provide buses to schools within the frame work of the Court's order. Besides, DTC also provide concessional travel facilities to all students, on their normal services.